

ITEM NO.7 Court 11 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 251/2018

M.B. RAMYA

Petitioner(s)

VERSUS

DAMARAPATI GIRI

Respondent(s)

(FOR ADMISSION and
IA No. 109664/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 21874/2018 - STAY APPLICATION)

Date : 22-01-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Mayilsamy K., Adv.
Mr. P. Soma Sundaram, AOR

For Respondent(s)
Mr. Gagan Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 29.01.2021.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)